## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30

AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.196/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Cosima Consulting Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1. Van Kata Ramy Redd	Committe Applice	9542239039	WV

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard. Shri V.Venkatarami Reddy, Ld. Counsel for Petitioner. None appeared for Respondent.

The Ld. Counsel for the Petitioner submitted that show cause notice issued by RoC is not received by the Applicant Company. Therefore, the Bench wanted specific clarifications with regard to the above.

The Bench is directed to the RoC to file report within four weeks.

Case is posted to 09.01.2018.

Member (T)

Member (J)